

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 268 of 2014 &
IA No. 434 of 2014**

Dated:- 15th October, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

PMC Power Pvt. Ltd. & Ors.

...Appellant(s)

Versus

Andhra Pradesh Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Ms. Swapna Seshadri
Mr. Ishan Mukherjee

Counsel for the Respondent(s) : Mr.K.V. Balakrishnan for R-1
Mr. A. Subba Rao
Mr. K.L.D.S Vinober for R-2 to R-4

ORDER

As a last chance at the request of learned counsel for Respondent No.1, the matter is adjourned to **18.11.2015**. It is made clear that no further time will be granted.

**(T. Munikrishnaiah)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

Pr/jp